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C. A. T. Bench, JAIPUR

Date of Order	Orders
	MA 298/94 with O.P. 284/94
22-5-95	None for the applicant.
Copy issued to applicant Vide 818 dt 26-5-95	This case along with the MA 298/94 are dismissed in default for non-prosecution on the part of the applicant.
	(C. P. Sharma) Administrative Member (K. K. Sharma) (GOVT. DIST. JUDGE) VICE CHAIRMAN Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. Dealing Asstt. Record Section Officer Digit No. 4/... Keeper (Judicial)

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